

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA
UNSTARRED QUESTION NO. 1163
TO BE ANSWERED ON 10.02.2020

Contractual Teachers in Government Schools and Kendriya Vidyalayas

1163. SHRI SUNIL DATTATRAY TATKARE:

DR. SUBHASH RAMRAO BHAMRE:

DR. DNV SENTHILKUMAR S.:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of ad-hoc/contractual teachers employed in Government schools and Kendriya Vidyalayas during each of the last three years, State/UT-wise;
- (b) whether the Government has adopted any criteria for appointment of these ad-hoc/contractual teachers and if so, the details thereof;
- (c) whether these teachers who are not highly experienced are deployed to teach in higher classes affecting career of students and if so, the corrective steps taken by the Government in this regard;
- (d) whether the Government is aware that thousands of teachers working on ad-hoc/contract basis in the country are reportedly not getting even minimum wages and if so, the details thereof and the reaction of the Government thereto;
- (e) whether the Government plans to extend basic facility and social security to these ad-hoc teachers and if so, the details thereof; and
- (f) the measures taken/proposed to be taken by the Government to streamline the system and ensure that at least minimum wages are paid to all contractual and ad-hoc teachers across the country?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI RAMESH POKHRIYAL 'NISHANK')

(a) to (f): The number of adhoc/contractual teachers in Kendriya Vidyalaya Sangathan (KVS) employed during the last three years is at Annexure. Part time teachers in KVS are engaged as per the eligibility criteria laid down by the KVS against existing/leave vacancy and on day to day basis. The remuneration of part time teachers is regulated according to the recommendation of the Finance Committee duly approved by Board of Governors in its 94th meeting held in December 2012.

Further, education is in the concurrent list of the Constitution and majority of the schools come under the jurisdiction of the respective States and Union Territory (UT) Government which is the appropriate Government under the Right of Children to Free and Compulsory Education (RTE) Act, 2009. The recruitment, service conditions and deployment of teachers and other staff come under the purview of the concerned State/UT Government. Ministry of Human Resource Development has been requesting all the States and UT Governments for filling-up the vacant posts of teachers and their rational deployment, for which the Ministry has been issuing advisories to all the States and UTs from time to time. Further, the Central Government, through the Centrally Sponsored Scheme of Samagra Shiksha, provides assistance to the States and UTs for deployment of additional teachers to maintain appropriate Pupil Teacher Ratio as per the prescribed norms for various levels of schooling.

ANNEXURE REFERRED TO IN REPLY TO PART (A) TO (F) OF LOK SABHA UNSTARRED QUESTION NO. 1163 FOR REPLY ON 10.02.2020 ASKED BY HON'BLE MP SHRI SUNIL DATTATRAY TATKARE, DR. SUBHASH RAMRAO BHAMRE AND DR. DNV SENTHILKUMAR S. REGARDING CONTRACTUAL TEACHERS IN GOVERNMENT SCHOOLS AND KENDRIYA VIDYALAYAS

Details of Contractual Teachers in Kendriya Vidyalayas					
Sl.No	Region	UT/State	No. of Contractual Teachers		
			2017	2018	2019
1	Agra	Uttar Pradesh	705	522	607
2	Lucknow				
3	Varanasi				
4	Jabalpur	Madhya Pradesh	792	609	605
5	Bhopal				
6	Patna	Bihar	350	193	199
7	Ranchi	Jharkhand	224	184	92
8	Bhubneshwar	Odisha	406	359	371
9	Jaipur	Rajastha	208	155	261
10	Raipur	Chattisgarh	311	240	245
11	Dehradun	Uttarakhand	235	190	188
12	Bangalore	Karnataka	632	454	514
13	Guwahati	Assam	613	575	369
	Tinsukia				
	Silchar				
14	Delhi	Delhi	392	340	308
15	Ahmedabad	Daman & Diu	1	5	1
		Dadra & Nagar	7	12	12
		Gujarat	241	207	173
16	Mumbai	Maharashtra	464	383	415
		Goa	88	61	50
17	Kolkata	West Bengal	782	545	527
		Sikkim	11	12	9
18	Ernakulam	Kerala	425	265	336
		Lakshwadeep	5	3	3
19	Jammu	Leh/Ladakh	19	15	19
		Jammu & Kashmir	363	275	249
20	Chandigarh	Chandigarh	21	11	21
		Punjab	338	226	277
21	Chennai	Port Blair	19	36	18
		Pondicherry	73	40	47
22	Gurgaon	Haryana	92	87	125
		Himachal Pradesh	83	60	88
23	Hyderabad	Andhra Pradesh	327	232	228
		Telangana	375	273	282
24	Silchar	Tripura	86	80	48
		Mizoram	30	22	20
		Meghalaya	65	54	38
25	Tinsukia	Nagaland	54	54	30
		Manipur	84	77	63
		Arunachal Pradesh	129	171	96
TOTAL			9050	7027	6934